

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.08.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For hearing IA 264/2020 - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Mario, Advocate Shri Ramanathan Bhuvaneshwari, IRP Malak Bhat for IA 264/2020

ADVOCATE FOR PETITIONER/S:

Mr. Rohan Jaitley &  
Mr. Abhijit Sinha for Apin IA  
Vipul Ganda - R in IA

ADVOCATE FOR RESPONDENT/S:

Ms. Shashi Kiran Shetty a/w  
Mr. Samarth Sreedhar - R in CP.  
Ramanathan Bhuvaneshwari - IRP.

**ORDER**

Heard Mr. Rohan Jaitley, Learned counsel along with Mr. Abhijit Sinha, Learned counsel for the Applicant in I.A and Mr. Vipul Ganda, Learned Counsel for the Respondent I.A and Mr. Shashi Kiran Shetty, Learned Counsel a/w Mr. Samarth Sreedhar, Learned counsel for the Respondent in C.P and Shri Ramanathan Bhuvaneshwari, Learned IRP.

Since the matter is pending before the Hon'ble NCLAT, all the counsels requested time. Post the case on 18.09.2020.

Verified

  
MEMBER (T)

  
MEMBER (J)

Court Officer